

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CA(CAA)-131(ND)/2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017

NAME OF THE COMPANY: M/s. Green Agriasia Pvt. Ltd. and M/s. Indogulf Cropsciences Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Saurabh Kalia and Mr. Palash, Advocates for the Petitioner

ORDER

Request for adjournment is being made by the Ld. Counsel for the Petitioner.

To come up on 26th October, 2017.

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(INA MALHOTRA)
Member (J)